

Move to expand Song and Drama Division

6852. PROF. NARAIN CHAND PARASHAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any move to expand the Song & Drama Division so as to set up a larger number of its units in the field during the 6th Five Year Plan; and

(b) if so, the nature of the expansion produced State-wise alongwith the names of the places where new units are planned to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) Yes, Sir.

(b) A Song & Light Unit is being set up at Bangalore in the current financial year. The proposals of the Division for inclusion in the revised 6th Plan (1980-85) include schemes for setting up a Pilot Project to utilise folk forms of tribal areas in the Central and North Eastern Regions of the country as well as a Pilot Project for utilisation of artistic talent available amongst the rural youth. The implementation of these schemes is, however, contingent on the approval of the Plan proposals and allocation of funds.

Dandakaranya Project

6854. SHRI GIRIDHAR GOMANGO: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the names of the Blocks that covers the Dandakaranya Projects of Koraput, Orissa at present;

(b) number of refugees so far resettled in the Blocks and names of the camps thereof;

(c) the local tribal population and refugee population therein;

(d) the programmes taken up for the development of the area and the people thereof;

(e) programmes for refugees and the tribals taken up separately;

(f) money so far spent since the inception of the project on refugees and on local tribals; and

(g) achievement made so far by the Dandakaranya Development Authority Koraput reported so far in solving the refugee problem and also the problems of the tribals?

THE MINISTER OF INFORMATION AND BROADCASTING AND REHABILITATION (SHRI VASANT SATHE): (a) Koraput portion of the Dandakaranya Project comprises of following Blocks:

1. Jeypore
2. Raighar
3. Umerkote
4. Dabugaon
5. Jorigaon
6. Malkangiri
7. Korukondi
8. Kalimela
9. Podia.

(b) So far 4,430 refugee families have been settled in Umerkote Zone in 64 villages and 10, 179 families have been settled in Malkangiri Zone in 195 villages. The names of the villages are MV 1 to 123 and MPV 1 to 71, MPV 75 in Malkangiri Zone and UV 1 to 23, 51 to 54, 57, URV 24 to 30, 31A, 31B. URV 32 to 50, URV 55, 56, 58, 59, 60 & BJ 1 to 3 in Umerkote Zone.

(c) The local tribal population and refugee population therein is given below:

Zone	Tribal population	refugee population	Total
1. Umerkote	2,32,000	26,000	2,58,000
2. Malkangiri	1,66,000	49,000	2,15,000

(d) The Dandakaranya Project has been taking up various measures for the development of the area and the people thereof like construction of roads and irrigation projects provision of medical care, educational facilities and drinking water supply, reclamation and development of land, development of agriculture, animal husbandry and marketing facilities and induction of electricity through assistance and motivation to the State Electricity Boards.

(e) Programmes to resettle refugee families in agriculture have been taken up by providing duly reclaimed and developed land on prescribed scales i.e. 5 acres of dry land, 4 acres of partially irrigated land and 3 acres of perennially irrigated land per family. They are also provided rehabilitation assistance mostly in the form of loans for housing, bullocks, agricultural inputs like fertilizers, seeds etc. and for subsidiary occupation. Non-agriculturist refugee families settled in small trade/business are provided homestead plot and loans for housing and business.

As regards programme for tribals, 25 per cent of land reclaimed by the Project is made available to the respective State Governments for resettlement of tribals. Financial assistance of Rs. 3,500/- per tribal family (including Rs. 650/- as loan) is also provided by the Project for housing assistance and schemes for economic development of individual tribal families. The tribal resettlement programme is being executed by the State Governments.

(f) Till March, 1979, Rs. 115.36 crores net have been spent on the entire Dandakaranya Project, out of which Rs. 34.55 crores has been spent on General Development, Rs. 24.29 crores on Tribal Welfare and Rs. 56.52 crores on relief and resettlement of refugees.

(g) Nearly 23,000 displaced person families have been settled in the entire Project area and about 2,000 families, remaining in Karmishibirs are proposed to be settled during kharif 1981. About 4,150 tribal families have also been settled in the Project area. Infrastructure of communication, health and education facilities have been provided. Large-scale irrigation facilities are also being provided. Government are keen to complete the unfinished schemes like construction of roads, houses, primary schools, provision of drinking water supply etc. at the earliest. These schemes benefit both the settlers and the tribals. When the irrigation projects like Potteru, Sati-guda and Paralkote are completed, the economic condition of refugees as well as tribals will improve considerably.

Funds provided for Koraput Project

6855. SHRI GIRIDHAR GOMANGO: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the funds provided by his Ministry for Dandakaranya Development Authority Koraput since the year of its inception of the project, plan-wise up to the current financial year;